

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4056
ANSWERED ON:15.12.2009
NOTIFICATION OF FUEL EFFICIENCY NORMS
Khairi Shri Chandrakant Bhaurao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government proposes to notify the fuel efficiency norms;
- (b) if so, the details thereof;
- (c) the details of the standard on which the above norms are likely to be notified;
- (d) the benefits likely to accrue to the general public as a result of notification of these norms; and
- (e) the steps taken/proposed to be taken by the Government in this regard alongwith the time by which these norms are likely to be notified?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) to (e) The Government has felt it appropriate to lay down fuel efficiency norms for various categories of motor vehicles in order to save fossil fuel as well as to enable the consumers to select a fuel efficient vehicle of their choice. However, finalisation of such norms involves in-depth examination and consultation with various stakeholders including concerned line Ministries/Departments. As such the Government has not fixed any target date for notifying the fuel efficiency norms.